

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1808
TO BE ANSWERED ON 20.12.2018

BUDGETARY ALLOCATION UNDER MGNREGS

1808. KM. SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the budget allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been increased during the current financial year and if so, the details thereof;
- (b) the details of the achievements made under MGNREGS;
- (c) the measures taken to remove most of the banking issues that act as a hindrance for MGNREGS wage payment;
- (d) whether 20th Central Employment Guarantee Council (CEGC) meeting was held recently and if so, the details thereof and the outcome thereof;
- (e) whether MGNREGS has become more encompassing and 260 types of works have been covered under it and if so, the details thereof; and
- (f) whether the Government proposes to provide insurance to the workers under MGNREGS and link MGNREGS to “Pradhan Mantri Suraksha Bima Yojana” and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): No, Madam.
- (b): The details of achievement made under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as per Management Information System (MIS) are as under:

ACTIVITY	Since inception till 18.12.2018
Persondays generated (No. in crore)	2707.56
Works completed (No. in crore)	4.03
Expenditure (Rs. In crore)	4,95,889.83

- (c): The Ministry of Rural Development has regular interaction with all the Stakeholders including Banks on the issues related to delay in wage payments to workers and suggested several measures like (i) standardization of rejection codes for transaction (ii) preparation of dashboard for tracking transactions (iii) timely generation and sharing of payments scroll with PFMS. All these measures help to remove most of the banking issues in wage payments.

(d): Yes Madam. 20th Central Employment Guarantee Council (CEGC) meeting was held at Bhopal on 14th September, 2018. The members of the CEGC made several suggestions for effective implementation of Mahatma Gandhi NREGS.

(e): As per Schedule-1 of the Act, the following works are categorized as below:

- I. Category: A : Public works relating to Natural Resource Management
- II. Category: B : (Community assets or Individual assets) for vulnerable sections
- III. Category: C : Common Infrastructure (including for NRLM) Compliant Self Help Groups
- IV. Category: D : Rural Infrastructure

260 combinations of works/activities have been identified as permissible works. 181 works relate to Natural Resource Management (NRM) and out of these works, 84 are water related. 164 of the total works are related to Agriculture & Agriculture Allied Works.

(f): Advisory has been issued to the States/ UTs for opening of account of MGNREGA workers under Pradhan Mantri Jan Dhan Yojna and their enrolment under the various pension schemes of the Government.
